

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:139

ANSWERED ON:26.02.2002

ARREST OF PAK AGENTS

ADHIR RANJAN CHOWDHURY;BHUPENDRASINH PRABHATSINH SOLANKI;GADDE RAMAMOHAN;JASWANT SINGH YADAV

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether intelligence and investigation agencies have launched an exercise to bust a country-wide network of Pakistani agents/ISI bases;
- (b) if so, the details of spies arrested in various parts of the country during the last three months with the seizure made therefrom and the action taken against them, State-wise; (
- (c) whether the State Governments have not been effectively checking the role of ISI activists in their respective States;
- (d) if so, whether the Union Government propose to set up their own intelligence agencies in each State to crush the ISI network in the country; and
- (e) if so, the details in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

(a) & (b): Yes, Sir. In order to deal with the situation, Government have adopted a well-coordinated and multi-pronged approach. Central Government has been sensitizing the State Governments about the threat perception and activities of ISI in the country. Periodic coordination meetings are also held with the State Governments for sharing the inputs from various quarters as well as for devising strategies to counter such activities.

As a result of the coordinated action, during the last three months, 10 espionage modules have been busted viz. 3 in Delhi, 1 in Punjab, 4 in Rajasthan, 1 in West Bengal and 1 in Andhra Pradesh leading to arrest of 25 persons including 5 Pak nationals. These cases are being dealt with in accordance with the provisions of law.

(c) to (e): There is close coordination between the Central and State security/intelligence agencies and as a result thereof, various Pak sponsored modules have been neutralized.